

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) and (b) During the year 1965-66, the Government of Maharashtra submitted 86 rural water supply schemes for obtaining the sanction of the Government of India. No urban water supply scheme was received from them. The required information in respect of these schemes is given in the Annexure. [See Appendix LV, Annexure No. 77].

URBAN AND RURAL WATER SUPPLY SCHEMES IN PUNJAB

687. DR. M. M. S. SIDDHU: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number and names of Rural and Urban Water Supply Schemes received by Government during 1965-66 from the Government of Punjab with the financial estimates for each of them; and

(b) which of the schemes have been approved by Government?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) and (b) During the year 1965-66, the Government of Punjab submitted six urban and 94 rural water supply schemes for obtaining the sanction of the Government of India. The required information in respect of these schemes is given in the Annexure. [See Appendix LV, Annexure No. 78].

PRIZE BONDS

688. SHRI M. M. SUR: Will the Minister of FINANCE be pleased to state whether it is a fact that all the prize declared on the Five Year interest free Prize Bonds 1965 of all denominations have been distributed to the winners of Prizes?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): Out of 1,10,000 (roundly) prizes won by the public in the 19 draws held in respect of the Five Year Interest Free Prize Bonds 1965, 32,625 prizes remained undistributed as on 28th February, 1966.

†दिल्ली में पकड़ा गया तस्क़र माल

624. श्री भगवत नारायण भागवत : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि जनवरी 1966 के मास में दिल्ली में क्या-क्या, कितनी मात्रा में और कितने मूल्य का तस्क़र माल पकड़ा गया और इस तरह के माल के सम्बन्ध में क्या कार्यवाही की गई ?

‡[SMUGGLED GOODS SEIZED IN DELHI

624. SHRI B. N. BHARGAVA: Will the Minister of FINANCE be pleased to State the quantity and value of the various smuggled goods which were seized in Delhi during the month of January, 1966 and the action taken in respect of such goods ?]

वित्त मंत्री (श्री सचिंद्र चौधरी) : जनवरी 1966 में, 6,856 रुपये का 1279.700 ग्राम सोना, लगभग 31,000 रुपये के 364 घड़ियाँ, लगभग 8,000 रुपये के सौन्दर्य प्रसाधन, लगभग 7,300 रुपये के जायफल तथा लगभग 17,000 रुपये का अन्य सामान सीमा-शुल्क अधिकारियों ने दिल्ली में इस सन्देह पर पकड़ा कि ये वस्तुएं विदेश से चोरी-छिपे लाई गई थीं। इन मामलों में विभागीय कार्यवाही शुरू कर दी गई है।

‡[THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): In January, 1966, 1279.700 grams of gold worth Rs. 6,856, 364 watches worth about Rs. 31,000, precious stones worth about Rs. 73,400, cosmetics worth about Rs. 8,000, nutmegs worth about Rs. 7,300 and various other goods worth about Rs. 17,000 were seized in Delhi, by the customs authorities on suspicion that they had been smuggled from abroad. Departmental proceedings have been initiated with regard to these cases.]

†(Transferred from the 25th March, 1966.
XI 1 English translation.